

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 231 OF 2016 & IA No. 495 OF 2016
APL No. 399 OF 2017 & IA No. 1164 OF 2017**

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

APL No. 231 OF 2016 & IA No. 495 OF 2016

M/s. Jodhpur Vidyut Vitran Nigam Limited **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta
Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1
Mr. P. N. Bhandari for R-2

APL No. 399 OF 2017 & IA No. 1164 OF 2017

M/s Jodhpur Vidyut Vitran Nigam Limited **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta
Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1
Mr. P.N. Bhandari for R2

ORDER

Heard learned counsel for the parties. Arguments are concluded.

Reserved for Judgment.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK